

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA No. 1060/98
MA 1098/98

New Delhi this the 4th day of December, 1998

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

1. Sh. Narendra Singh
S/O Shri Ram Kishan
Village Jabarpur, P.O. Purkazi,
Teh. and Distt. Muzaffarnagar,
(UP).
2. Shri Lal Singh
S/O Shri Nakh Ram
Village : Jabarpur, P.O. Purkazi,
Teh. and Distt. Muzaffarnagar (UP)

... Applicants

(None for the applicants)

Vs.

1. Commanding Officer,
810, DETC (Combat Engg. Trg. Camp),
C/O 56 APO.
2. Station Commander
Station Headquarter,
Bhookar, Haridwar (UP)
3. G.O.C. in C. Central Command
Lucknow-02.
4. Union of India, through the
Secretary, Ministry of Defence,
Govt. of India, New Delhi.

... Respondents

(None for the respondents)

O R D E R (O A L)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

None for the applicants even on the second call.

2. It is seen that none has been appearing for the applicants on several dates when the case was listed since 25.8.98. No notice ^{to Respondents} has also been issued so far. In the circumstances, it appears that the applicants are not interested in pursuing this case. Accordingly OA is dismissed for default and non prosecution.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)